

No. 8244

Statement showing Notices for leave to introduce Private Members' Bills

The following statement shows the Private Members' Bills in respect of which notices of motions for leave to introduce have so far been received :-

Sl. No.	By whom	Bill	Ministry/Department	Remarks
1	2	3	4	5
1.	Shri Sudhakar Tukaram Shrangare	The Compulsory Teaching of Sanskrit Language in Schools Bill, 2019	Education	Notice received on the 6 th June, 2019
2.	Shri Sudhakar Tukaram Shrangare	The National Youth Commission Bill, 2019	Youth Affairs and Sports	Notice received on the 19 th June, 2019
3.	Prof. Rita Bahuguna Joshi	The Special Educational Facilities (For Children of Parents Living below Poverty Line) Bill, 2019.	Education	Notice received on the 6 th November, 2019
4.	Prof. Rita Bahuguna Joshi	The Rainwater (Harvesting and Storage) Bill, 2019.	Jal Shakti	Notice received on the 6 th November, 2019

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5.	Smt. Poonam Mahajan	The Prevention of Cruelty to Animals (Amendment) Bill, 2020 (<u>Amendment of section 11, etc.</u>)	Environment, Forest and Climate Change	Notice received on the 7 th November, 2019
6.	Adv. Adoor Prakash	The Disaster Management (Amendment) Bill, 2020 (<u>Amendment of sections 11 and 35</u>)	Home Affairs	Notice received on the 8 th November, 2019
7.	Shri Ashok Kumar Rawat	The Reservation for the Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2020	Social Justice and Empowerment	Notice received on the 11 th December, 2019
8.	Shri Abu Hasem Khan Choudhury	The Constitution (Amendment) Bill, 2020 (<u>Amendment of article 324</u>).	Law and Justice	Notice received on the 16 th January, 2020
9.	Shri Kumbakudi Sudhakaran	The Air Carriage of Mortal Remains (Fare) Bill, 2020.	Civil Aviation	Notice received on the 16 th January, 2020

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10.	Shri Kumbakudi Sudhakaran	The Modern Slavery (Prevention) Bill, 2020.	Home Affairs	Notice received on the 16 th January, 2020
11.	Shri Asaduddin Owaisi	The Remote Biometric Surveillance (Prohibition) Bill, 2021	Electronics and Information Technology	Notice received on the 5 th February, 2020
12.	Dr.Thol Thirumaavalavan	The Income Tax (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Finance	Notice received on the 11 th February, 2020
13.	Shri Rajmohan Unnithan	The Constitution (Amendment) Bill, 2020 (<u>Amendment of the Eighth Schedule</u>)	Home Affairs	Notice received on the 26 th February, 2020
14.	Shri Sunil Dattatray Tatkare	The Historical Heritage Conservation Bill, 2021	Culture	Notice received on the 11 th February, 2021

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15.	Shri Sunil Dattatray Tatkare	The Special Financial Assistance to the Backward and Drought Affected Regions of Vidarbha and Marathwada Bill, 2021	Finance	Notice received on the 11 th February, 2021
16.	Shri Sunil Dattatray Tatkare	The Housing Facility for Destitute Senior Citizens, Widows and Orphan Children Bill, 2021	Housing and Urban Affairs	Notice received on the 11 th February, 2021
17.	Shri Sunil Dattatray Tatkare	The Compulsory Sports Education and Basic Infrastructure Development in Schools Bill, 2021	Education	Notice received on the 11 th February, 2021
18.	Shri Sunil Dattatray Tatkare	The Constitution (Amendment) Bill, 2021 (<u>Amendment of article 80, etc.</u>)	Social Justice and Empowerment	Notice received on the 11 th February, 2021
19.	Shri Sudhakar Tukaram Shrangare	The Sportspersons (Welfare) Bill, 2021	Youth Affairs and Sports	Notice received on the 19 th February, 2021
20.	Shri Ram Mohan Naidu Kinjarapu	The Paternity Benefit Bill, 2021	Labour and Employment	Notice received on the 8 th March, 2021
21.	Shri Gajanan Kirtikar	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 (<u>Amendment of section 11, etc.</u>)	Fisheries, Animal Husbandry and Dairying	Notice received on the 5 th July, 2021
22.	Shri Gajanan Kirtikar	The Compulsory First-Aid Training in Educational Institutions Bill, 2021	Education	Notice received on the 5 th July, 2021

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23.	Shri Vijay Kumar (Alias) Vijay Vasanth	The Indian Citizens Abroad (Assistance) Bill, 2021	External Affairs	Notice received on the 15 th July, 2021
24.	Dr. Amar Singh	The Farmers' Right to Minimum Support Prices for Agricultural Produce Bill, 2021	Agriculture and Farmers Welfare	Notice received on the 22th November 2021
25.	Shri Vishnu Dutt Sharma	The Agricultural Education Council, 2022	Agriculture and Farmers Welfare	Notice received on the 8 th December, 2021
26.	Shri T.N. Prathapan	The Traditional Fisherman (Protection and Welfare) Bill, 2022	Fisheries, Animal Husbandry and Dairying	Notice received on the 31th January, 2022
27.	Shri Vishnu Dutt Sharma	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Health and Family Welfare	Notice received on the 2 nd February, 2022
28.	Shri Jayant Sinha	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 89, etc.</u>)	Law and Justice	Notice received on the 23 rd February, 2022

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29.	Shri Asaduddin Owaisi	The Constitution (Amendment) Bill, 2022 (<u>Amendment of articles 15 and 16</u>)	Social Justice and Empowerment	Notice received on the 28 th February 2022
30.	Shri Jayant Sinha	The Constitution (Amendment) Bill, 2022 (Amendment of article 13, etc.)	Law and Justice	Notice received on the 2 nd March 2022
31.	Shri Lavu Sri Krishna Devarayalu	The Andhra Pradesh Reorganisation (Amendment) Bill, 2023 (<u>Insertion of new Part XA</u>)	Home Affairs	Notice received on the 4 th March 2022
32.	Shri Gyaneshwar Patil	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 342</u>)	Tribal Affairs	Notice received on the 30 th March 2022
33.	Shri Mahesh Sahoo	The Central Health University Bill, 2022	Health and Family Welfare	Notice received on the 6th July 2022
34.	Shri D.M. Kathir Anand	The Maintenance of Religious and Communal Harmony Bill, 2022	Home Affairs	Notice received on the 6th July 2022
35.	Shri Asaduddin Owaisi	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 15, etc.</u>)	Social Justice and Empowerment	Notice received on the 8th July 2022
36.	Shrimati Kanimozhi Karunanidhi	The Climate Change (Mitigation and Adaptation) Bill, 2022	Environment, Forest and Climate Change	Notice received on the 8th July 2022
37.	Ms. S. Jothimani	The Constitution (Amendment) Bill, 2022 (<u>Amendment of articles 15 and 16.</u>)	Social Justice and Empowerment	Notice received on the 18th July 2022

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38.	Shri Pocha Brahmananda Reddy	The Agricultural Disaster Compensation Fund Bill, 2022.	Agriculture and Farmers Welfare	Notice received on the 21 st November, 2022
39.	Shri Midhun Reddy	The Andhra Pradesh Reorganisation (Amendment) Bill, 2022 (<u>Insertion of new section 90A</u>)	Home Affairs	Notice received on the 21 st November, 2022
40.	Dr. DNV Senthilkumar S.	The Widows Welfare (Protection and Rehabilitation) Bill, 2022.	Social Justice and Empowerment	Notice received on the 21 st November, 2022
41.	Dr. DNV Senthilkumar S.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2022 (<u>Amendment of paragraph 3</u>)	Social Justice and Empowerment	Notice received on the 21 st November, 2022
42.	Dr. DNV Senthilkumar S.	The Cancellation of Common Entrance Exam (For Under Graduate Courses) Bill, 2022.	Education	Notice received on the 21 st November, 2022
43.	Smt. Sumalatha Ambareesh	The Protection of Children from Sexual Offences (Amendment) Bill, 2022 (<u>Amendment of section 4, etc.</u>)	Women and Child Development	Notice received on the 21 st November, 2022
44.	Shri K. Shanmuga Sundaram	The Copra Farmers Protection and Minimum Support Price Guarantee Bill, 2022.	Agriculture and Farmers Welfare	Notice received on the 22 nd November, 2022
45.	Dr. Sujay Radhakrishna Vikhepatil	The Indecent Representation of Women (Prohibition) Amendment Bill, 2022 (<u>Amendment of section 2, etc.</u>).	Women and Child Development	Notice received on the 23 rd November, 2022

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46.	Dr. Sujay Vikhepatil	Radhakrishna	The Geographical Indications of Goods (Registration and Protection) (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Commerce and Industry	Notice received on the 23 rd 2022	November,
47.	Dr. Sujay Vikhepatil	Radhakrishna	The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2022 (<u>Amendment of sections 3 and 14</u>)	Labour and Employment	Notice received on the 23 rd 2022	November,
48.	Shri Jagdambika Pal		The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2022 (<u>Amendment of section 14</u>)	Labour and Employment	Notice received on the 23 rd 2022	November,
49.	Shri Dhanush M. Kumar		The Abolition of Caste Name Prefixed or Suffixed to names of Educational Institutions Bill, 2022.	Education	Notice received on the 23 rd 2022	November,
50.	Dr. Kirit Solanki	Premjibhai	The Tuberculosis (Prevention and Control) Bill, 2022.	Health and Family Welfare	Notice received on the 23 rd 2022	November,
51.	Dr. Kirit Solanki	Premjibhai	The Use of Surname (Prohibition) Bill, 2022.	Social Justice and Empowerment	Notice received on the 23 rd 2022	November,
52.	Dr. Kirit Solanki	Premjibhai	The Mental Healthcare (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Health and Family Welfare	Notice received on the 23 rd 2022	November,

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53.	Shri Satyadev Pachauri	The Khadi and Village Industries Commission (Amendment) Bill, 2022 (<u>Amendment of section 2</u>).	Micro, Small and Medium Enterprises	Notice received on the 23 rd November, 2022
54.	Smt. Sarmistha Sethi	The Mental Healthcare (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Health and Family Welfare	Notice received on the 23 rd November, 2022
55.	Smt. Sarmistha Sethi	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Social Justice and Empowerment	Notice received on the 23 rd November, 2022
56.	Shri Shyam Singh Yadav	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Home Affairs	Notice received on the 23 rd November, 2022
57.	Shri K. Navaskani	The Overseas Workers (Welfare) Bill, 2023	External Affairs	Notice received on the 24 th November, 2022
58.	Shri Kotagiri Sridhar	The Rashtriya Raksha University (Amendment) Bill, 2023 (<u>Insertion of new section 4A, etc.</u>)	Home Affairs	Notice received on the 24 th November, 2022
59.	Dr. Jayanta Kumar Roy	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Eighth Schedule</u>)	Home Affairs	Notice received on the 25 th November, 2022

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60.	Shri Gopal Shetty	Chinayya	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 283</u>)	Finance Notice received on the 12 th December, 2022
61.	Dr. Sanjeev Singari	Kumar	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 15, etc.</u>)	Social Justice and Empowerment Notice received on the 19 th December, 2022
62.	Shri C.P. Joshi		The Compulsory Establishment of Mental Healthcare Facilities in Educational Institutions Bill, 2023	Health and Family Welfare Notice received on the 19 th December, 2022
63.	Shri N.K. Premachandran		The Regularization of Contractual Employees Bill, 2023	Labour and Employment Notice received on the 16 th January, 2023
64.	Shri N.K. Premachandran		The Motor Vehicles (Amendment) Bill, 2023 (<u>Amendment of section 166</u>)	Road, Transport and Highways Notice received on the 16 th January, 2023
65.	Shri K. Sundaram	Shanmuga	The Wild Life (Protection) Amendment Bill, 2023 (<u>Amendment of Schedule III</u>)	Environment, Forest and Climate Change Notice received on the 16 th January, 2023
66.	Shri Kunwar Singh Chandel	Pushpendra	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 51A</u>)	Finance Notice received on the 16 th January, 2023

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67.	Shri Parvesh Sahib Singh	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 21B</u>)	Environment, Forest and Climate Change	Notice received on the 16 th January, 2023
68.	Dr. DNV Senthil Kumar	The Setting up of Commission Senior Citizens Bill, 2023	Social Justice and Empowerment	Notice received on the 17 th January, 2023
69.	Shri Dhanush M. Kumar	The Provision of Dwelling Units to Homeless Family Bill, 2023	Housing and Urban Affairs	Notice received on the 18 th January, 2023
70.	Shri Dhanush M. Kumar	The Eradication of Malnutrition Bill, 2023	Women and Child Development	Notice received on the 18 th January, 2023
71.	Shri Kalanidhi Veeraswamy	The Constitution (Amendment) Bill, 2023 (<u>Omission of article 343</u>)	Home Affairs	Notice received on the 18 th January, 2023
72.	Shri Nihal Chand Chauhan	The Railway Property (Unlawful Possession) Amendment Bill, 2023 (<u>Amendment of section 3</u>)	Railways	Notice received on the 18 th January, 2023
73.	Dr. Sanjeev Kumar Singari, M.P.	The Denotified Nomadic and Semi-Nomadic Communities (Protection and Welfare) Bill, 2023	Tribal Affairs	Notice received on the 19 th January, 2023
74.	Shri N.K. Premachandran	The Constitution (Amendment) Bill, 2023 (<u>Amendment of articles 124 and 217</u>)	Law and Justice	Notice received on the 19 th January, 2023
75.	Shri Hasnain Masoodi	The Advocates (Amendment) Bill, 2023 (<u>Amendment of section 2, etc.</u>)	Law and Justice	Notice received on the 19 th January, 2023
76.	Shri Hasnain Masoodi	The Constitution (Amendment) Bill, 2023 (<u>Substitution of new article for article 220</u>)	Law and Justice	Notice received on the 19 th January, 2023

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77.	Shri K Shanmuga Sundaram	The Agricultural Insurance Corporation Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 20 th January, 2023
78.	Dr. DNV Senthilkumar S.	The Accident Victims (Compulsory Emergency Medical Aid to by Private Hospitals and Medical Practitioners) Bill, 2023	Health and Family Welfare	Notice received on the 30 th January, 2023
79.	Adv. Dean Kuriakose	The National Commission for Welfare of Medical Nurses Bill, 2023	Health and Family Welfare	Notice received on the 6 th February, 2023
80.	Adv. Dean Kuriakose	The Rabies Control Bill, 2023	Fisheries, Animal Husbandry and Dairying	Notice received on the 6 th February, 2023
81.	Adv. Dean Kuriakose	The Reserve Bank of India (Amendment) Bill, 2023 (<u>Amendment of section 31</u>)	Finance	Notice received on the 6 th February, 2023
82.	Smt. Ambareesh Sumalatha	The Sugarcane Farmers Welfare Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 9 th February, 2023
83.	Smt. Ambareesh Sumalatha	The Sugarcane (Fair and Remunerative Support Price) Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 10 th February, 2023

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84.	Shri Pinaki Misra	The Prohibition and Eradication of Bullying in Schools Bill, 2023	Education	Notice received on the 10 th February, 2023
85.	Shri Karti Chidambaram	P. The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 81</u>)	Law and Justice	Notice received on the 15 th February, 2023
86.	Shri Jagdambika Pal	The Street Vendors (Protection of Livelihood and Regulation of Street Vending) (Amendment) Bill, 2023 (<u>Amendment of sections 18 and 30</u>)	Housing and Urban Affairs	Notice received on the 16 th February, 2023
87.	Shri Jagdambika Pal	The Government of National Capital Territory of Delhi (Amendment) Bill, 2023 (<u>Amendment of section 21, etc.</u>)	Home Affairs	Notice received on the 16 th February, 2023
88.	Ms. S. Jothimani	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 21A, etc.</u>)	Education	Notice received on the 20 th February, 2023
89.	Ms. S. Jothimani	The National Medical Commission (Amendment) Bill, 2023 (<u>Amendment of section 14, etc.</u>)	Health and Family Welfare	Notice received on the 20 th February, 2023
90.	Shri Nihal Chand Chauhan	The Religious Institutions (Prevention of Misuse) (Amendment) Bill, 2023 (<u>Amendment of section 8</u>)	Home Affairs	Notice received on the 20 th February, 2023
91.	Shri Jayant Sinha	The Banking Regulation (Amendment) Bill, 2023 (<u>Amendment of section 51</u>)	Finance	Notice received on the 20 th February, 2023
92.	Shri Jayant Sinha	The State Bank of India (Amendment) Bill, 2023 (<u>Amendment of Section 5, etc.</u>)	Finance	Notice received on the 20 th February, 2023

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93.	Shri Nihal Chand Chauhan	The Inter-State River Water Disputes (Amendment) Bill, 2023 (<u>Amendment of Section 3</u>)	Jal Shakti	Notice received on the 28 th February, 2023
94.	Shri Satyadev Pachauri	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2023 (<u>Amendment of section 56, etc.</u>)	Women and Child Development	Notice received on the 28 th February, 2023
95.	Shri Unmesh Bhaiyyasaheb Patel	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 21B</u>)	Environment, Forest and Climate Change	Notice received on the 27 th February, 2023
96.	Shri Feroze Varun Gandhi	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production Supply and Distribution) Amendment Bill, 2023 (<u>Amendment of section 3, etc.</u>)	Health and Family Welfare	Notice received on the 1 st March, 2023
97.	Dr. Alok Kumar Suman	The Railways (Amendment) Bill, 2023 (<u>Amendment of section 89</u>)	Railways	Notice received on the 1 st March, 2023
98.	Shri Ranjeetsingh Naik Nimbalkar	The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2023 (<u>Amendment of section 9, etc.</u>)	Labour and Employment	Notice received on the 2 nd March, 2023
99.	Shri Dushyant Singh	The Fiscal Council Bill, 2023	Finance	Notice received on the 3 rd March, 2023
100.	Shri Hibi Eden	The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) Employee Protection Bill, 2023	Rural Development	Notice received on the 9 th March, 2023
101.	Shri Hibi Eden	The Auctioning of Confiscated Vehicles (Excluding NDPS Offences) Bill, 2023	Home Affairs	Notice received on the 9 th March, 2023

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102.	Shri Hibi Eden	The Private Buses Dual Dash Cams Installation and Monitoring Bill, 2023	Road Transport and Highways	Notice received on the 9 th March, 2023
103.	Shri Hibi Eden	The Safe Workplace for Women Bill, 2023	Women and Child Development	Notice received on the 9 th March, 2023
104.	Dr. Sanjeev Singari	Kumar The National Commission for Regulation of School Fee Bill, 2023	Education	Notice received on the 16 th March, 2023
105.	Shri C.P. Joshi	The Jaunpur (Alteration of Name) Bill, 2023	Home Affairs	Notice received on the 28 th March, 2023
106.	Shri Dhanush M. Kumar	The Mandatory Teaching of Environment Education in Educational Institutions Bill, 2023	Education	Notice received on the 3 rd July, 2023
107.	Shri Dhanush M. Kumar	The Girls (Free and Compulsory Education) Belonging to Families living Below Poverty Line Bill, 2023	Education	Notice received on the 3 rd July, 2023
108.	Dr. DNV Senthilkumar	The Media Persons (Pension Benefits) Bill, 2023	Labour and Employment	Notice received on the 3 rd July, 2023
109.	Shri Kotagiri Sridhar	The Recycling of Ships (Amendment) Bill, 2023 (<u>Amendment of section 15</u>)	Shipping	Notice received on the 3 rd July, 2023
110.	Shrimati Supriya Sule	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 21B</u>)	Jal Shakti	Notice received on the 3 rd July, 2023
111.	Shri Bidyut Baran Mahato	The Bhagwan Birsa Munda Birthplace Ulihatu National Memorial Bill, 2023	Culture	Notice received on the 4 th July, 2023

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112.	Shri N.K. Premachandran	The Medical Professional (Protection) Bill, 2023	Health and Family Welfare	Notice received on the 4 th July, 2023
113.	Dr. Amol Ramsing Kolhe	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 32</u>)	Law and Justice	Notice received on the 4 th July, 2023
114.	Shri Gautham Sigamani	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 162</u>)	Home Affairs	Notice received on the 4 th July, 2023
115.	Shri Gautham Sigamani	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 348</u>)	Home Affairs	Notice received on the 4 th July, 2023
116.	Shri Thomas Chazhikadan	The Rubber (Amendment) Bill, 2023 (<u>Substitution of new section for section 13</u>)	Commerce and Industry	Notice received on the 5 th July, 2023
117.	Shri Thomas Chazhikadan	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (<u>Amendment of section 3, etc.</u>)	Rural Development	Notice received on the 6 th July, 2023
118.	Shri Bidyut Baran Mahato	The Constitution (Amendment) Bill, 2023 (<u>Amendment of the Eighth Schedule</u>)	Home Affairs	Notice received on the 6 th July, 2023

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119.	Shri Midhun Reddy	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2023 (<u>Amendment of Section 2, etc.</u>)	Finance	Notice received on the 10 th July, 2023
120.	Shri N. Reddeppa	The Sexual Harassment of Persons at Workplace (Prevention, Prohibition and Redressal) Bill, 2023	Social Justice and Empowerment	Notice received on the 10 th July, 2023
121.	Shri Bidyut Baran Mahato	The Vegetable Products (Remunerative Support Price and Insurance) Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 13 th July, 2023
122.	Dr. Sanjeev Kumar Singari	The Reservation for the other Backward Classes in the Private Sector Bill, 2023	Social Justice and Empowerment	Notice received on the 17 th July, 2023
123.	Shrimati Chinta Anuradha	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2023 (<u>Amendment of sections 8 and 30</u>)	Social Justice and Empowerment	Notice received on the 18 th July, 2023
124.	Dr. Kirit Premjibhai Solanki	The Closed Textile Mills Workers (Welfare and Rehabilitation) Bill, 2023	Textiles	Notice received on the 19 th July, 2023
125.	Shri Bhola Singh	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 21A</u>)	Education	Notice received on the 19 th July, 2023
126.	Dr. Kirit Premjibhai Solanki	The Eradication of Unemployment amongst Youth Belonging to the Scheduled Castes and the Scheduled Tribes Bill, 2023	Labour and Employment	Notice received on the 20 th July, 2023

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127.	Shri C. N. Annadurai	The Information Technology Commission Bill, 2023	Electronics and Information Technology	Notice received on the 20 th July, 2023
128.	Shri Pradyut Bordoloi	The Disaster Management (Amendment) Bill, 2023 (Amendment of section 5, etc.)	Home Affairs	Notice received on the 31 st July, 2023
129.	Shri Gopal Chinayya Shetty	The Constitution (Amendment) Bill, 2023 (Amendment of the Seventh Schedule)	Health and Family Welfare	Notice received on the 7 th August, 2023
130.	Shri Gopal Chinayya Shetty	The Information Technology (Amendment) Bill, 2023 (Amendment of section 78)	Electronics and Information Technology	Notice received on the 7 th August, 2023
131.	Shri Sudheer Gupta	The Floriculturist Welfare Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 11 th August, 2023
132.	Shri Sudheer Gupta	The Special Financial Assistance for Ancient Monuments and Archeological Sites and Remains in the State of Madhya Pradesh Bill, 2023	Finance	Notice received on the 11 th August, 2023
133.	Shri Sudheer Gupta	The Ghaziabad (Alteration of name) Bill, 2023	Home Affairs	Notice received on the 11 th August, 2023
134.	Shri Manish Tewari	The Constiution Amendment Bill, 2023 (Amendment of article 105, etc.)	Parliamentary Affairs	Notice received on the 4 th September, 2023
135.	Shri Rajendra Agrawal	The Mental Healthcare (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Educaion	Notice received on the 19 th September, 2023

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136.	Shri C.N. Annadurai	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 3)	Rural Development	Notice received on the 20 th September, 2023
137.	Shri Prataprao Jadhav	The Central University (Amendment) Bill, 2023 (Insertion of new section 3F, etc.)	Education	Notice received on the 20 th September, 2023
138.	Dr. Sanjeev Kumar Singari	The Other Backward Classes Reservation (Removal of Creamy layer Criteria) Bill, 2023.	Social Justice and Empowerment	Notice received on the 13 th November, 2023
139.	Dr. Sanjeev Kumar Singari	The Constiution Amendment Bill, 2023 (Insertion of new article 21B)	Health	Notice received on the 13 th November, 2023
140.	Dr. Mohammad Jawed	The Special Financial Assistance to the State of Bihar Bill, 2023	Finance	Notice received on the 14 th November, 2023
141.	Adv. Dean Kuriakose	The Employees State Insurance (Amendment) Bill, 2023 (Amendment of section 28)	Labour and Employment	Notice received on the 14 th November, 2023
142.	Adv. Dean Kuriakose	The Constiution Amendment Bill, 2023 (Amendment of article 43A)	Labour and Employment	Notice received on the 14 th November, 2023
143.	Adv. Dean Kuriakose	The Constiution Amendment Bill, 2023 (Insertion of new article 49A)	Education	Notice received on the 14 th November, 2023
144.	Shri Kunwar Pushpendra Singh Chandel	The Constiution Amendment Bill, 2023 (Amendment of article 15)	Social Justice and Empowerment	Notice received on the 15 th November, 2023
145.	Shri Kunwar Pushpendra Singh Chandel	The Constiution Amendment Bill, 2023 (Amendment of article 80)	Home Affairs	Notice received on the 15 th November, 2023

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146.	Shri Janardan Singh Sigriwal	The Play School (Regulation) Bill, 2015	Education	Notice received on the 17 th November, 2023
147.	Shri Janardan Singh Sigriwal	The National Cadet Corps (Amendment) Bill, 2015	Defence	Notice received on the 17 th November, 2023
148.	Shri Janardan Singh Sigriwal	The Regulation of Private Hostels and Paying Guest Accommodation Centres Bill, 2023	Housing and Urban Affairs	Notice received on the 17 th November, 2023
149.	Smt. Aparupa Poddar	The Cyber Crime Protection Authority Bill, 2023	Electronics and Information Technology	Notice received on the 17 th November, 2023
150.	Shri Gaurav Gogoi	The Sulphur Dioxide Emissions Trading Bill, 2023	Environment, Forest and Climate Change	Notice received on the 17 th November, 2023
151.	Smt Supriya Sule	The Prevention of Assault on Doctors Bill, 2023	Health and Family Welfare	Notice received on the 20 th November, 2023
152.	Smt Sarmistha Sethi	The Private Coaching Centres (Regulation) Bill, 2023	Education	Notice received on the 20 th November, 2023
153.	Shri Kumbakudi Sudhakaran	The Protection and Maintenance of Ocean Bill, 2023	Earth Sciences	Notice received on the 20 th November, 2023
154.	Shri Kumbakudi Sudhakaran	The Industrial Relation Code (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Labour and Employment	Notice received on the 20 th November, 2023
155.	Shri V.K. Sreekandan	The Victims of National Lightning Disaster (Compensation) Bill, 2023	Home	Notice received on the 20 th November, 2023

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156.	Shri Kumbakudi Sudhakaran	The Rights of Mother Earth Bill, 2023	Environment, Forest and Climate Change	Notice received on the 20 th November, 2023
157.	Shri V.K. Sreekandan	The All India Institute of Medical Sciences (Amendment) Bill, 2023 (Insertion of new section 3A)	Health and Family Welfare	Notice received on the 20 th November, 2023
158.	Shri V.K. Sreekandan	The High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2023	Law and Justice	Notice received on the 20 th November, 2023
159.	Shri Lavu Sri Krishna Devarayalu	The Medical Negligence (Prevention and Remedies) Bill, 2023	Health and Family Welfare	Notice received on the 21 th November, 2023
160.	Shri Benny Behanan	The Promotion of Rational Thought Bill, 2023	Education	Notice received on the 21 th November, 2023
161.	Shri Benny Behanan	The Autism Spectrum Disorders (Recogniion and Treatment) Bill, 2023	Health and family Welfare	Notice received on the 21 th November, 2023
162.	Shri Ravi Kishan	The Institute of Teaching and Research in Ayurveda (Amendment) Bill, 2023(Amendment of ong title, etc.)	Ayush	Notice received on the 21 th November, 2023
163.	Shri Ravi Kishan	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2023 (Amendment of sections 8 and 9)	Education	Notice received on the 21 th November, 2023
164.	Shri Ravi Kishan	The Compulsory Teaching of Knowledge Tradition and Practices of Gurukul Education System in Educational Institutions Bill, 2023	Education	Notice received on the 21 th November, 2023
165.	Shri Abdul Khaleque	The Disaster Management (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Home Affairs	Notice received on the 21 th November, 2023
166.	Shri Abdul Khaleque	The National Medical Commission (Amendment) Bill, 2023 (Amendment of section 24, etc.)	Health and Family Welfare	Notice received on the 21 th November, 2023

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167.	Shri Abdul Khaleque	The Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement (Amendment) Bill, 2023 (Amendment of section 10, etc.)	Rural Development	Notice received on the 21 th November, 2023
168.	Shri Parvesh Sahib Singh	The Representation of the People (Amendment) Bill, 2023 (Insertion of new section 62A, etc.)	Law and Justice	Notice received on the 22 nd November, 2023
169.	Shri Parvesh Sahib Singh	The Road Transport Corporation (Amendment) Bill, 2023 (Insertion of new Section 34A, etc)	Road Transport	Notice received on the 22 nd November, 2023
170.	Shri P.P. Choudhary	The Constitution (Amendment) Bill, 2023 (Amendment of articles 217 and 224)	Law and Justice	Notice received on the 22 nd November, 2023
171.	Dr. Shashi Tharoor	The Constitution (Amendment) Bill, 2023 (Amendment of article 19)	Communication	Notice received on the 22 nd November, 2023
172.	Dr. Shashi Tharoor	The Transgender Persons (Protection of Rights) (Amendment) Bill, 2023 (Insertion of sections 9A and 13A)	Social Justice	Notice received on the 22 nd November, 2023
173.	Shri T.N. Prathapan	The Menstrual Hygiene Facilities in Educational Institutions and Workplaces Bill, 2023	Education	Notice received on the 22 nd November, 2023
174.	Dr. Shashi Tharoor	The Constitution (Amendment) Bill, 2023 (Amendment of article 81)	Law and Justice	Notice received on the 22 nd November, 2023
175.	Shri Ritesh Pandey	The Constitution (Amendment) Bill, 2023 (Amendment of the seventh Schedule)	Tourism	Notice received on the 22 nd November, 2023
176.	Shri Ritesh Pandey	The Constitution (Amendment) Bill, 2023 (Amendment of article 243G, etc.)	Panchayati Raj	Notice received on the 22 nd November, 2023

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177.	Dr. Sanjeev Kumar Singari	The Other Backward Classes (Prevention of Atrocities) Bill, 2023	Social Justice and Empowerment	Notice received on the 22 nd November, 2023
178.	Shri Karti P. Chidambaram	The National Integration Service Enlistment Bill, 2023	Home	Notice received on the 22 nd November, 2023
179.	Shri Jagdambika Pal	The Constitution (Amendment) Bill, 2023 (Amendment of the Eighth Schedule)	Home	Notice received on the 22 nd November, 2023
180.	Shri Rajiv Pratap Rudy	The Protection against Climate Change at Workplace Bill, 2023	Labour and Employment	Notice received on the 22 nd November, 2023
181.	Ms. Kanimozhi Karunanidhi	The Transgender Persons (Reservation in Education and Posts) Bill, 2023	Social Justice and Empowerment	Notice received on the 22 nd November, 2023
182.	Shri Kuldeep Rai Sharma	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2023 (Amendment of sections 2 and 3)	Education	Notice received on the 22 nd November, 2023
183.	Shri Kuldeep Rai Sharma	The Special Financial Assistance to the Union Territory of Andaman and Nicobar Islands Bill, 2023	Finance	Notice received on the 22 nd November, 2023
184.	Shri Kuldeep Rai Sharma	The Welfare and Development of the Private Drivers of Andaman and Nicobar Islands Bill, 2023	Labour and Employment	Notice received on the 22 nd November, 2023
185.	Dr. Krishnapal Singh Yadav	The Constitution (Amendment) Bill, 2023 (Substitution of new article for article 30)	Minority Affairs	Notice received on the 22 nd November, 2023

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186.	Dr. Krishnapal Singh Yadav	The Constitution (Amendment) Bill, 2023 (Amendment of the Eighth Schedule)	Home Affairs	Notice received on the 22 nd November, 2023
187.	Dr. Krishnapal Singh Yadav	The National Food Security (Amendment) Bill, 2023 (Amendment of section 2)	Consumer Affairs	Notice received on the 22 nd November, 2023
188.	Dr. Shrikant Eknath Shinde	The Constitution (Amendment) Bill, 2023 (Insertion of new article XVIA, etc.)	Youth Affairs	Notice received on the 22 nd November, 2023
189.	Dr. Shrikant Eknath Shinde	The Orphan Child (Welfare and Development) Bill, 2023	Women and Child Development	Notice received on the 22 nd November, 2023
190.	Dr. Shrikant Eknath Shinde	The Advocates (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Law and Justice	Notice received on the 22 nd November, 2023
191.	Shri Horen Sing Bey	The Assam Reorganisation (Karbi Dimanchal) Bill, 2024	Home Affairs	Notice received on the 23 rd November, 2023
192.	Dr. Heena Vijaykumar Gavit	The Representation of the People (Amendment) Bill, 2023 (Amendment of section 86, etc.)	Law and Justice	Notice received on the 23 rd November, 2023
193.	Dr. Heena Vijaykumar Gavit	The National Commission for Women (Amendment) Bill, 2023 (Amendment of section 10)	Women and child Development	Notice received on the 23 rd November, 2023
194.	Dr. Heena Vijaykumar Gavit	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Education	Notice received on the 23 rd November, 2023
195.	Shri Unmesh Bhaiyasaheb Patil	The National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 3, etc.)	Rural Development	Notice received on the 23 rd November, 2023
196.	Shri Unmesh Bhaiyasaheb Patil	The Environment Protection (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Environment, Forest and Climate Change	Notice received on the 23 rd November, 2023

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197.	Shri Unmesh Bhaiyasaheb Patil	The Special Financial Assistance for Development and Rejuvenation of Water Bodies Bill, 2023	Finance	Notice received on the 23 rd November, 2023
198.	Dr. T. Sumathy (a) Thamizhachi	The Digital Personal Data Protection (Amendment) Act, 2023 (Amendment of section 2, etc.)	Electronics and Information Technology	Notice received on the 23 rd November, 2023
199.	Adv. A.M. Ariff	The Airfare Regulation Bill, 2023	Civil Aviation	Notice received on the 24 th November, 2023
200.	Adv. A.M. Ariff	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Rural Development	Notice received on the 24 th November, 2023
201.	Shri Rahul Shewale	The Rights of Citizens for Time Bound Delivery of Goods and Services Redressal Bill, 2023	Personnel, Public, Grievances and Pensions	Notice received on the 24 th November, 2023
202.	Shri Anurag Sharma	The Farmers' Income Security Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 24 th November, 2023
203.	Shri Rahul Shewale	The Insurance Coverage for Ayurvedic Treatments Bill, 2023	AYUSH	Notice received on the 29 th November, 2023
204.	Smt. Dimple Yadav	The Prevention of Gender Gap Bill, 2023	Labour and Employment	Notice received on the 7 December, 2023
205.	Ms. Ramya Haridas	The Career Guidance in Schools Bill, 2023	Education	Notice received on the 11 December, 2023
206.	Shri Anto Antony	The Breast Feeding Room Accessibility Bill, 2024	Women and Child Development	Notice received on the 16 January, 2024
207.	Shri Kirit Premjibhai Solanki	The Right of Women to Menstrual Leave and Free Access to Menstrual Health Products Bill, 2024	Health and Family Welfare	Notice received on the 22 January, 2024